

C. A. T. Bench, JAIPUR

Date of Order	Orders
28.7.93 <i>20/8/93 filed 20/8/93</i>	Mr. D. Jay Rustogi - Counsel for the petitioner Mr. M. R. Jha - Counsel for respondents The M.P. has been disposed of along with OA No. 204/93. <i>[Signature]</i> (P.P. Srivastava) Member (A) <i>[Signature]</i> (D.L. Mehta) Vice Chairman
	Copy sent to app. in vide ⁵⁸²⁰5819 <i>[Signature]</i> 23-8-93 9